

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of registered Appeal's / Application's between 01/12/2016 to 31/12/2016.

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<u>Statement of registered application's</u>				
1	E/Early Hearing / 10752/2016 -in- E/10703/2015-DB	05/12/2016	Standard Greases & Specialities P Ltd -Vs- C.C.E & S.T.-Silvasa	OIO-VAP-EXCUS-000-COM-019-14-15 Dated : 22/01/2015
2	E/Early Hearing / 10753/2016 -in- E/10704/2015-DB	05/12/2016	Standard Greases & Specialities P Ltd -Vs- C.C.E & S.T.-Silvasa	OIO-VAP-EXCUS-000-COM-018-14-15 Dated : 22/01/2015
3	E/ROM / 10754/2016 -in- E/357/2010-SM	05/12/2016	C.C.E. & S.T.-Ahmedabad-iii -Vs- N K Proteins Ltd	OIA-373-377/2009-AHD-III-KCG/CE/CO MMR-A- Dated : 26/11/2009
4	E/Others / 10755/2016 -in- E/12078/2016-DB	05/12/2016	Aggarwal Steel -Vs- C.C.E. & S.T.-Surat-i	OIA-CCESA-VAD-APP-II-VK-274-2016-17 Dated : 26/09/2016
5	E/CROSS / 10756/2016 -in- E/11842/2016-DB	07/12/2016	C.C.E-Bharuch -Vs- Kamdhenu Nutrients Pvt Ltd	OIO-BHR-EXCUS-000-COM-026-027-16-17 Dated : 30/06/2016
6	C/ROM / 10757/2016 -in- C/596/2006-DB	08/12/2016	Nagraj Jain -Vs- C.C.E. & S.T.-Surat-ii	OIO-08-MP-2006 Dated : 28/03/2006
7	E/ROM / 10758/2016	13/12/2016	Bhilosa Text N Twist Pvt Ltd	OIO-07/MP/VAPI/2008 Dated : 31/01/2008

	-in- E/443/2008-DB		-Vs- C.C.E. & S.T.-Vapi	
8	C/ROA / 10759/2016 -in- C/11541/2015-D B	13/12/20 16	C.C.-Kandla -Vs- Ashok Panchariya	OIO-KDL-COMMR-PVRR-03-2015-16 Dated : 27/05/2015
9	C/ROA / 10760/2016 -in- C/11531/2015-D B	13/12/20 16	C.C.-Kandla -Vs- Elite Impex	OIO-KDL-COMMR-PVRR-03-2015-16 Dated : 27/05/2015
10	C/ROA / 10761/2016 -in- C/11532/2015-D B	13/12/20 16	C.C.-Kandla -Vs- Trans Asian Shipping Services P Ltd	OIO-KDL-COMMR-PVRR-03-2015-16 Dated : 27/05/2015
11	C/ROA / 10762/2016 -in- C/11533/2015-D B	13/12/20 16	C.C.-Kandla -Vs- Ever Green Shipping Agency India Pvt Ltd	OIO-KDL-COMMR-PVRR-03-2015-16 Dated : 27/05/2015
12	C/ROA / 10763/2016 -in- C/11534/2015-D B	13/12/20 16	C.C.-Kandla -Vs- Opal Shipping Agencies India Pvt Ltd	OIO-KDL-COMMR-PVRR-03-2015-16 Dated : 27/05/2015
13	C/ROA / 10764/2016 -in- C/11535/2015-D B	13/12/20 16	C.C.-Kandla -Vs- Seaways Shipping	OIO-KDL-COMMR-PVRR-03-2015-16 Dated : 27/05/2015
14	C/ROA / 10765/2016 -in- C/11536/2015-D B	13/12/20 16	C.C.-Kandla -Vs- P C India Shipping Agency	OIO-KDL-COMMR-PVRR-03-2015-16 Dated : 27/05/2015
15	C/ROA / 10766/2016 -in- C/11537/2015-D B	13/12/20 16	C.C.-Kandla -Vs- Sheeja	OIO-KDL-COMMR-PVRR-03-2015-16 Dated : 27/05/2015

16	C/ROA / 10767/2016 -in- C/11538/2015-D B	13/12/20 16	C.C.-Kandla -Vs- Sarfaraj S Pathan	OIO-KDL-COMMR-PVRR-03-2015-16 Dated : 27/05/2015
17	C/ROA / 10768/2016 -in- C/11540/2015-D B	13/12/20 16	C.C.-Kandla -Vs- Gopala Krishnan	OIO-KDL-COMMR-PVRR-03-2015-16 Dated : 27/05/2015
18	C/ROA / 10769/2016 -in- C/11539/2015-D B	13/12/20 16	C.C.-Kandla -Vs- Umesh Bhatt	OIO-KDL-COMMR-PVRR-03-2015-16 Dated : 27/05/2015
19	E/CROSS / 10770/2016 -in- E/11817/2016-S M	13/12/20 16	C.C.E. & S.T.-Surat-i -Vs- Colourtex Industries Ltd Unit 2	OIA-CCESA-VAD-APP-II-MM-113-139-2 016-17 Dated : 30/06/2016
20	E/COD / 10771/2016 -in- E/12093/2016-S M	13/12/20 16	Polycraft Puf Machines Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-178-2016-17 Dated : 29/06/2016
21	C/COD / 10772/2016 -in- C/12101/2016-D B	13/12/20 16	C Mahendra Exports Ltd -Vs- C.C.-Ahmedabad	OIO-01-PR-COMMR-O-A-2016 Dated : 08/03/2016
22	C/COD / 10773/2016 -in- C/12102/2016-D B	13/12/20 16	Suresh K Mehta -Vs- C.C.-Ahmedabad	OIO-01-PR-COMMR-O-A-2016 Dated : 08/03/2016
23	E/CROSS / 10774/2016 -in- E/11928/2016-D B	14/12/20 16	C.C.E. & S.T.-Vadodara-i -Vs- Sterling Biotech Ltd	OIA-VAD-EXCUS-001-APP-181-2016-17 Dated : 29/06/2016
24	C/Others / 10775/2016 -in-	14/12/20 16	Anil Sharma -Vs-	OIO-KDL/COMMR/DENOVO/18/2011-1 2 Dated : 18/01/2012

	C/74/2012-DB		C.C.-Kandla	
25	C/Others / 10776/2016 -in- C/55/2012-DB	14/12/20 16	Anil Creations -Vs- C.C.-Kandla	OIO-KDL-COMMR-DENOVO-18-2011-1 2 Dated : 18/01/2012
26	ST/ROA / 10777/2016 -in- ST/13857/2014- SM	15/12/20 16	Akash Universal Limited -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-44-45-14-15 Dated : 12/05/2014
27	ST/ROA / 10778/2016 -in- ST/13494/2014- SM	15/12/20 16	Akash Universal Limited -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-67-68-14-15 Dated : 15/05/2014
28	ST/MA(EXTN) /10779/2016 -in- ST/728/2011-D B	16/12/20 16	Ashani Corporation -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-228/2011/STC/KANPAZHAKAN/CO MMR-A-/AHD Dated : 26/08/2011
29	E/ROM / 10780/2016 -in- E/10305/2016-S M	19/12/20 16	C.C.E. & S.T.-Ahmedabad-iii -Vs- Meenal Ceramics Pvt Ltd	OIA-AHM-EXCUS-003-APP-031-15-16 Dated : 09/11/2015
30	E/ROA / 10781/2016 -in- E/1645/2010-S M	19/12/20 16	Shaileshbhai Karasanbhai Panchal -Vs- C.C.E.-Ahmedabad-i	OIA-267-270/2010-AHD-I-CE/MM/COM MR-A-/AHD Dated : 16/08/2010
31	E/ROA / 10782/2016 -in- E/1640/2010-S M	19/12/20 16	Riya Industries -Vs- C.C.E.-Ahmedabad-i	OIA-276-279/-AHD-I-CE/MM/COMMR- A-/AHD Dated : 16/08/2010
32	E/ROA / 10783/2016 -in- E/1644/2010-S M	19/12/20 16	Vasudevbhai Karasanbhai Panchal -Vs- C.C.E.-Ahmedabad-i	OIA-267-270/2010-AHD-I-CE/MM/COM MR-A-/AHD Dated : 16/08/2010
33	E/ROA / 10784/2016	19/12/20 16	Dhara Engg Works -Vs-	OIA-267-270/2010-AHD-I-CE/MM/COM MR-A-/AHD

	-in- E/1643/2010-S M		C.C.E.-Ahmedabad-i	Dated : 16/08/2010
34	E/ROA / 10785/2016 -in- E/1642/2010-S M	19/12/20 16	Shailesh K Panchal -Vs- C.C.E.-Ahmedabad-i	OIA-276-279/-AHD-I-CE/MM/COMMR- A-/AHD Dated : 16/08/2010
35	E/ROA / 10786/2016 -in- E/1641/2010-S M	19/12/20 16	Vasudev K Panchal -Vs- C.C.E.-Ahmedabad-i	OIA-276-279/-AHD-I-CE/MM/COMMR- A-/AHD Dated : 16/08/2010
36	E/ROA / 10787/2016 -in- E/69/2011-SM	19/12/20 16	Karasanbhai O Panchal -Vs- C.C.E.-Ahmedabad-i	OIA-267-270-2010-AHD-I-CE-MM-COM MR-A--AHD Dated : 11/08/2010
37	E/ROA / 10788/2016 -in- E/25/2011-SM	19/12/20 16	Karshanbhai O Panchal -Vs- C.C.E.-Ahmedabad-i	OIA-276-279/-AHD-I-CE/MM/COMMR- A-/AHD Dated : 16/08/2010
38	E/COD / 10789/2016 -in- E/12145/2016-D B	16/12/20 16	The Anup Engineering Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-016-2016-17 Dated : 11/08/2016
39	E/Others / 10790/2016 -in- E/12146/2016-D B	19/12/20 16	Vikas Mahipal Proprietor Of -Vs- C.C.E. & S.T.-Surat-i	OIA-CCESA-VAD-APP-II-VK-274-2016- 17 Dated : 26/09/2016
40	E/Early Hearing / 10791/2016 -in- E/10942/2015-D B	20/12/20 16	Mahendra Manilal Shah -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-AHM-EXCUS-003-COM-032-14-15 Dated : 09/02/2015
41	E/Early Hearing / 10792/2016 -in- E/10939/2015-D	20/12/20 16	Sunrise Stainless P Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIO-AHM-EXCUS-003-COM-032-14-15 Dated : 09/02/2015

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42	E/Early Hearing / 10793/2016 -in- E/11051/2014-D B	20/12/2016	Ratnamani Metals & Tubes Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIO-AHM-CEX-003-COMMR-036-13 Dated : 26/11/2013
43	E/Early Hearing / 10794/2016 -in- E/11052/2014-D B	20/12/2016	J M Sanghvi -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIO-AHM-CEX-003-COMMR-036-13 Dated : 26/11/2013
44	E/MA(EXTN) / 10795/2016 -in- E/11825/2014-D B	22/12/2016	Intas Pharmaceuticals Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-AHM-EXCUS-002-APP-279-13-14 Dated : 05/02/2014
45	E/MA(EXTN) / 10796/2016 -in- E/11796/2014-S M	22/12/2016	Intas Pharmaceuticals Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-073-13-14 Dated : 05/02/2014
46	C/Others / 10797/2016 -in- C/11365/2016-D B	22/12/2016	C.C.E. & S.T.-Surat-ii -Vs- Radashir Jewellery Company P Ltd	OIO-SUR-EXCUS-002-COM-064-15-16 Dated : 03/03/2016
47	C/Others / 10798/2016 -in- C/11363/2016-D B	22/12/2016	C.C.E. & S.T.-Surat-ii -Vs- Radashir Jewellery Company Pvt Ltd	OIO-SUR-EXCUS-002-COM-065-15-16 Dated : 03/03/2016
48	C/Others / 10799/2016 -in- C/11360/2016-D B	22/12/2016	C.C.E. & S.T.-Surat-ii -Vs- Firestar International Pvt Ltd	OIO-SUR-EXCUS-002-COM-064-15-16 Dated : 03/03/2016
49	C/Others / 10800/2016 -in- C/11362/2016-D B	22/12/2016	C.C.E. & S.T.-Surat-ii -Vs- Firestar Diamond International Pvt Ltd	OIO-SUR-EXCUS-002-COM-064-15-16 Dated : 03/03/2016

50	C/Others / 10801/2016 -in- C/11364/2016-D B	22/12/20 16	C.C.E. & S.T.-Surat-ii -Vs- Firestar International Pvt Ltd	OIO-SUR-EXCUS-002-COM-065-15-16 Dated : 03/03/2016
51	C/Others / 10802/2016 -in- C/11361/2016-D B	22/12/20 16	C.C.E. & S.T.-Surat-ii -Vs- Firestar Diamond International Pvt Ltd	OIA-SUR-EXCUS-002-COM-065-15-16 Dated : 03/03/2016
52	ST/COD / 10803/2016 -in- ST/12164/2016- SM	22/12/20 16	Natvarlal Vepari & Co -Vs- C.C.E. & S.T.-Surat-i	OIA-CCESA-VAD-APP-II-VK-187-2016- 17 Dated : 02/08/2016
53	ST/ROA / 10804/2016 -in- ST/11752/2015- SM	23/12/20 16	Anil Colour Industries Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-206-2015-16 Dated : 11/08/2015
54	E/COD / 10805/2016 -in- E/12175/2016-S M	23/12/20 16	Poly Craft Puf Machines Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-248-2016-17 Dated : 26/07/2016
55	ST/ROA / 10806/2016 -in- ST/11925/2016- DB	26/12/20 16	Sai Enterprise Rajula -Vs- C.C.E. & S.T.-Bhavnagar	OIO-BVR-EXCUS-000-COM-01-2016-17 Dated : 24/05/2016
56	E/Others / 10807/2016 -in- E/13549/2013-S M	27/12/20 16	Elecon Engg Co Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-338-2013-14 Dated : 02/09/2013
57	E/COD / 10808/2016 -in- E/12182/2016-D B	26/12/20 16	Ruchi Soya Industries Limited -Vs- C.C.E.-Kutch (gandhidham)	OIA-KCH-EXCUS-000-APP-017-018-16- 17 Dated : 21/07/2016
58	E/COD / 10809/2016 -in-	26/12/20 16	Ruchi Soya Industries Limited -Vs-	OIA-KCH-EXCUS-000-APP-017-018-16- 17 Dated : 21/07/2016

	E/12183/2016-D B		C.C.E.-Kutch (gandhidham)	
59	ST/Early Hearing / 10810/2016 -in- ST/10178/2015- DB	28/12/20 16	Gujarat State Fertilisers & Chemicals Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-583-14-15 Dated : 10/12/2014
60	ST/Early Hearing / 10811/2016 -in- ST/11588/2016- DB	28/12/20 16	Gujarat State Fertilizers Chemicals Ltd Polymer Unit -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-132-16-17 Dated : 02/06/2016
61	ST/Early Hearing / 10812/2016 -in- ST/11929/2016- DB	29/12/20 16	Rajni Builders Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-270-271-201 6-17 Dated : 01/08/2016
62	E/ROM / 10813/2016 -in- E/10306/2016-S M	29/12/20 16	C.C.E. & S.T.-Ahmedabad-iii -Vs- Atman Solutions Pvt Ltd	OIA-AHM-EXCUS-003-APP-032-15-16 Dated : 09/11/2015